

SPECIAL BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/204(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SANTOSH KUMAR SARAWAGI VS CHITIZ DAIRY AND AGRO PRODUCTS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Tavishna Khandelwal, Adv.] For the Petitioner
Ms. Sanchari Chakraborty, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. Pleadings are over.
3. List this matter for arguments on **22.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)